

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal Nos. 229, 246 & 278 of 2013**

**Dated : 16<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No. 229 of 2012 & I.A. No. 368 of 2012  
&  
Appeal No. 278 of 2013**

**Reliance Infrastructure Ltd. ...Appellant(s)  
Versus.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.

Counsel for the Respondent(s): Ms. Purna Priyadarshini  
Ms. Kanika Chug for Tata Power  
Ms. Anusha Nagarajan for R.2  
Mr. Buddy A. Ranganadhan for R.1

**Appeal No. 246 of 2012 &  
I.A. Nos. 401, 402, of 2012 & 71, 245 & 439 of 2013**

**Tata Power Co. Ltd. ...Appellant(s)  
Versus.**

**Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Purna Priyadarshini  
Ms. Kanika Chug for Tata Power  
Ms. Anusha Nagarajan for R.2

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv. for RIL  
Mr. Buddy A. Ranganadhan for R.1

**ORDER**

Post the matters for hearing on 17.12.2013.

**(Rakesh Nath)**  
**Technical Member**  
ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**